

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated – 28/05/2014PROCEEDINGS

Judiciary – Transfer and postings of Munsiff-Magistrates and postings of newly recruited Munsiff-Magistrates – Orders issued.

Read : GO(Ms)Nos. 98, 99 & 100 / Home dated 16-05-2014

ORDER NO. B1- 59 / 2014

As per Government orders read above, the Government have appointed 58 candidates as Munsiff-Magistrates in the Kerala Judicial Service. The High Court has decided to give them actual postings with effect from 02-06-2014. The officers at Column II are posted as shown against their names in column III. They will hand over charge of their offices to the officers at Column IV and take charge in their respective station from the officers shown in column V.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1	Shri Mujeeb Rahiman C., Munsiff, Koyilandi	JFMC, Koyilandi	Shri Balakrishnan M.(Sl.No.67)	Shri Pradeep P. (Sl.No.15)
2	Shri Thankachan, K.P., Munsiff, Ottappalam	JMFC, Ottappalam	Smt. Rukma Raj S. (Sl.No.30)	Assume charge.
3	Smt. Saleena V.G.Nair, JMFC-II, Aluva	Principal Munsiff, Ernakulam	Shri John Varghese (Sl.No.39)	Additional Munsiff, Ernakulam
4	Shri Anil T.P., JMFC, Sulthan Bathery	JMFC-II, Thrissur	Shri Mithun Roy K. (Sl.No.73)	JMFC-I, Thrissur
5	Shri K.N.Harikumar, Addl.Munsiff(RCC), Ernakulam	JMFC-I, Ernakulam	Shri K.Ravisankar (Sl.No.28)	Shri Samkumar Raghavan(Sl.No.98)
6	Shri G.Mahesh, JMFC-I, Mavelikkara	JMFC-III, Thrissur	Shri Arshad Khan A.R.(Sl.No.64)	JMFC-I, Thrissur
7	Smt, Bindu Sudhakaran, JMFC-I, Thiruvananthapuram	JMFC-II, Attingal	JMFC-II, Thiruvananthapuram	Shri Vijayan Pillai G. (Sl.No.84)

I	II	III	IV	V
8	Shri Unnikrishnan K.G., Principal Munsiff, Cherthala	JMFC-I, Cherthala	Reno Francis Xavier T. (SI.No.12)	Assume Charge
9	Shri Ravichander C.R., Addl.Munsiff, Kozhikode-II	Principal Munsiff, Kozhikode-II	Shri Prdeep P. (SI.No.15)	Assume charge
10	Smt. Vani K.M., Principal Munsiff, Kottayam	JMFC-I, Kottayam	Shri Thaha M. (SI.No. 11)	JMFC-III, Kottayam
11	Shri M.Thaha, Addl.Munsiff, Kottayam	Principal Munsiff, Kottayam	Shri Visakh V.S. (SI.No.31)	Smt. Vani K.M. (SI.No.10)
12	Shri Reno Francis Xavier T., Addl.Munsiff, Cherthala	Principal Munsiff, Cherthala	Smt.Veena V.S. (SI.No.52)	Shri Unnikrishnan K.G.(SI.No.8)
13	Shri P.K.Sasikumar, Addl.Munsiff, Alappuzha	JMFC-I, Alappuzha	Smt. Priyanka S. (SI.No.35)	JMFC-II(Mobile court), Alappuzha
14	Smt. Vinitha V., JMFC-III, Neyyattinkara	Munsiff, Thalassery	JMFC-II, Neyyattinkara	JMFC, Thalassery
15	Shri Pradeep P., JMFC, Koyilandi	Addl.Munsiff, Kozhikode-II	Shri C.Mujeeb Rehman(SI.No.1)	Shri Ravichander C.R.,(SI.No.9)
16	Smt.Baveena Nath K.S., Addl.Munsiff, Kollam	JMFC-I, Kollam	Shri Satheesan M (SI.No.43)	JMFC-II, Kollam
17	Shir Manjith T., Munsiff-Magistrate, Peermade,	JMFC, Idukki	JMFC, Peermade	Sri Sandeep Krishna V.(SI.No.18)
18	Sri Sandeep Krishna V., JMFC, Idukki	Munsiff, Vaikom	Shri Manjith T. (SI.No.17)	JMFC, Vaikom
19	Smt. Suja K.M, Munsiff, N. Paravur	JMFC, N.Paravur	Shri Manish D.A. (SI.No.76)	Assume charge
20	Shri Ranjith E., Principal Munsiff, Kasaragod	JMFC, Kasaragod	Shri Biju M.C. (SI.No.62)	Shri E.Shajahan (SI.No.104)
21	Smt.Fazeela T.B., Munsiff-Magistrate, Mannarkkad	JMFC, Kodungallur	Shri Ubaidulla C. (SI.No.33)	Munsiff, Kodungallur

I	II	III	IV	V
22	Shri Karunakaran B, Neerchal (H), KK Puram, Chengal P.O, Kasaragod	Munsiff, Thaliparamba	First posting.	Shri George Joseph (Sl.No.85)
23	Shri Shamnad S Plavila, Parambil Palam, Andoorkonam P.O, Thiruvananthapuram	Additional Munsiff-II, Neyyattinkara		Shri V.J.Alexander (Sl.o.101)
24	Smt.Wincy Ann Peter Joseph, Bethel, H.no.IX/619 Kusumagiri P.O, Athani, Kakkanadu, Kochi	Addl.Munsiff (RCC), Thiruvananthapuram		Principal Munsiff, Thiruvananthapura m
25	Shri Arun Bechu N.N, Revathy, Thiruvambady Pazhaveedu. P.O. Alappuzha	Additional Munsiff, Kozhikode-I		Principal Munsiff, Kozhikode-I
26	Smt.Rehana Rajivan, Nediyara House, Cherai. P.O Ernakulam	Principal Munsiff, Kochi		Smt. Sai Vani K.R. (Sl.No.88)
27	Smt.Saritha Raveendran, Ambakkattu House, Laloor, Elthuruthu.P.O, Thrissur	Munsiff, Kayamkulam		Shri Sasikumar K. (Sl.No.100)
28	Shri.K Ravi Sankar Jagdeesh Nivas, Angadi.PO Palakkad	Addl. Munsiff (RCC), Ernakulam		Shri Harikumar K.N. (Sl.No.5)
29	Shri.Unnikrishnan M.S. Kanjirappadath (H), Navodaya North, Vadacode.PO, Ernakulam	Munsiff, Idukki		Shri M. Aravindakshan (Sl.No.99)
30	Smt.Rukma S. Raj Chaithram, Eranhipalam.P.O, Kozhikode	Munsiff, Ottappalam		Shri K.P.Thankachan (Sl.No.2)

I	II	III	IV	V
31	Shri Visakh V.S. Sree Vysakhom House, Nethaji Nagar road, Opp: Jawahar Park Apartments, Elamkulam.P.O, Ernakulam	Addl.Munsiff, Kottayam		Shri Thaha M. (Sl.No.11)
32	Shri Sajeev. S Padmavilasom, Ranni, Perunad, Mampara . P.O Pathanamthitta	JMFC -IV(Mobile), Thiruvananthapuram		Shri Jacob C.John (Sl.No.82)
33	Shri Ubaidulla C, Advocate, Thanneerkad Parambu,Kattilangadi, Tanur.P.O, Malappuram	Munsiff-Magistrate, Mannarkkad		Smt. Fazeela T.B. (Sl.No.21)
34	Shri Praveen Kumar G.,Mecheril, Saikrup (H), Pampady, Velloor. P.O, Kottayam	JMFC-II, Kochi		JMFC-I, Kochi
35	Smt.Priyanka S. Krishnakripa, Punalur, Maniyar P.O., Kollam	Addl.Munsiff, Alappuzha		Shri Sasikumar P.K. (Sl.No.13)
36	Shri Sunil Berchmans Varkey Asst Public Prosecutor Gr-II, JMFCC- III, Kottayam	JMFC, Chengannur		Munsiff, Chengannur
37	Smt.Sreeja Janardhanan Nair Smithasree, M I Estate, Kunnamangalam. P.O Kozhikode	Munsiff, Payyannur		Smt. Annamma John V.(Sl.No.89)
38	Smt.Rajasree Rajgopal, Mudakkodil house, Poonithura, Kochi, Ernakulam	Munsiff, Aluva		JMFC-I, Aluva

I	II	III	IV	V
39	Shri John Varghese C -605, 5th floor, Marina Silver Heights Apartments, Vellimadukunnu, Marikunnu P.O Kozhikkode	JMFC-II, Aluva		Smt. Saleena V.G.Nair(3)
40	Smt.Jisha Mukundan R., Jisha Nivas (Paneth) Haripad Muttom.P.O , Alappuzha	Munsiff, Muvattupuzha		Smt. Sunitha S. (Sl.No.92)
41	Smt.Thejimai Thampuratty S. Puthenvelyil House, Pattanakkad .P.O., Alappuzha	Addl. Munsiff, Irinjalakuda		Principal Munsiff, Irinjalakuda
42	Smt.Rejani Thankappan Mukaluvila Puthen veedu, Kottarakkara, Odanavattom.P.O, Kollam	JMFC-III, Neyyattinkara		JMFC-II, Neyyattinkara
43	Shri Satheesan M TC 49/624 (1), Meedhunas, Manacaud P.O, Thiruvananthapuram	Additional Munsiff, Kollam		Smt. Baveena Nath K.S.(Sl. No.16)
44	Shri Arun M Kuruvilla Mekkattu East of Thathampally Housing Society, Thathampally P.O. Alapuzha	Addl. Munsiff (RCC), Thrissur		Additional Munsiff-III, Thrissur
45	Smt.Selmath.R.M Magistrate Quarters, Court Complex, Kannur .P.O,	Munsiff, Kalpetta		Shri Satheesan T. (Sl.No.102)
46	Smt.Rashmi Ravindran Paramara, Chandramati Lane, Karanakodam, Thammanam. P.O., Ernakulam	Addl.Munsiff, Kannur		Principal Munsiff, Kannur

I	II	III	IV	V
47	Shri Radhakrishnan.K.S. Krishnapriya, Near Federal Park, Vennala, Ernakulam	JMFC, Ramankary		Shri M.E.Aliyar (Sl.No.83)
48	Smt.Elsa Catherine George Puthenpurackal (H) , P.J Antony Road, Palarivattom P.O, Ernakulam	JMFC, Thiruvalla		JMFC, Ranni
49	Smt.Devika Lal Rajee Mandiram, Kottarakkara, Veliyam P.O, Kollam	JMFC, Mananthavady		Shri Balakrishnan Padinjarath (Sl.No.97)
50	Shri Joji Thomas Thoundayil House, Panambilli Nagar P.O, Ernakulam	JMFC-II (Mobile) Kozhikode		Shri Aneesh M.D. (Sl.No.86)
51	Shri Donald Sequera Pukkatt House, Valavanangadi,Chalak udy via , Annanad. P.O Thrissur	JMFC-I, Thamarassery		JMFC-II, Thamarassery
52	Smt.Veena V.S "Sree Nivas", House No.42, Kailas nagar, Kazhakkuttom P.O. Trivandrum	Addl.Munsiff, Cherthala		Shri Reno Francis Xavier T.(Sl.No.12)
53	Shri Pramod Murali Prayaga, Vellakkinar ward, P.O, Alappuzha	Munsiff-Magistrate, Devikulam		Shri P.A.Shamsudheen (Sl.No.90)
54	Smt.Ranjini M.K. Sumeru, Arukizhaya, Manjeri P.O., Malappuram	JMFC, Perambra		Shri Avaneedranath P.(Sl.No.81)
55	Smt.Mary Bindu Fernandez, Kurusveettil house , Viswam nagar, Palluruthy P.O., Ernakulam	JMFC-II (Forest Offences), Manjeri		Shri Sekharan Kutty V.R.(Sl.No.95)

I	II	III	IV	V
56	Smt. Reshma Sasidharan Srivilas, CRA 18, Chandanakkavu P.O. Alappuzha	Addl.Munsiff-III, Thiruvananthapuram		Shri T.K.Anirudhan (SI.No.105)
57	Shri Aneesh Chacko. K Kolady house, Kunnankulam, Arthat.P.O, Thrissur	JMFC, Nilambur		JMFC-I, Manjeri
58	Shri Shabir Ibrahim M., Mundekkat House, South Annara, Tirur P.O, Malappuram	JMFC-I, Kozhikode		JMFC-III, Kozhikode
59	Shri Thariyachan MT. Marangolil house, Thalayolaparambu. P.O, Kottayam	JMFC, Nedumkandam		Shri Sabu M.N. (SI.No.103)
60	Smt.Rema R. K Rariyam Kandath house, Koottanad.P.O, Palakkad	JMFC, Thaliparamba		Shri Karunkaran N. (SI.No.106)
61	Smt. Manju.P Ushus, Koottikkada, Varkala, Moongode P.O, Thiruvananthapuram	JMFC-III, Punalur		Smt. Manju Manaswini V.R. (SI.No.94)
62	Shri Biju M.C Edathil House, Sreekandapuram via, nedungome P.O., Kannur	Pri. Munsiff, Kasaragod		Shri Ranjith E. (SI.No.20)
63	Shri Remesh.N. X/711 A2, Alingal Parambil, Amaravathy, Kochi P.O, Ernakulam	Additional Munsiff-II, Thrissur		Principal Munsiff, Thrissur
64	Shri Arshad Khan A.R. Kunnathu Puthen Veedu, Vizhinjam.P.O, Thiruvananthapuram	JMFC-I, Mavelikkara		Shri G.Mahesh (SI.No.6)

I	II	III	IV	V
65	Smt.Raja Sree.C.R Athira, BSNRA-77, Mukkolakkal. P.O, Thiruvananthapuram	Addl. Munsiff, Kasaragod		Shri M.S.Mohanachandr an Nair(SI.No.87)
66	Shri Krishnankutty K.V Kayyara house, Nochippully, Mundur.P.O, Palakkad	Addl.Munsiff, Kochi		Smt. Sai Vani K.R. (SI.No.88)
67	Shri Balakrishnan M Head Clerk, Munsiffs Court, Kuthuparamba P.O, Kannur	Munsiff Koyilandi		Shri Mujeeb Rehman C. (SI.No.1)
68	Smt.Rejitha.R.R. Anugraha house, BOC Road, Perumbavoor P.O, Ernakulam	JMFC-I, Thiruvananthapura m		JMFC-II, Thiruvananthapura m
69	Smt.Beena Gopal Perumbakodathu House, Vaikom, Maravanthuruthu.P.O, Kottayam	JMFC-I, Attingal		JMFC-II, Attingal
70	Shri Shanavas.A Manalvilakath House, Kallara.P.O, Thiruvananthapuram	Munsiff-Magistrate, Peermade		JMFC, Peermade
71	Smt.Parvathi.S.R Dilkush Bunglow, Panampatta, Avaneeswaram.P.O, Kollam	Addl.Munsiff, Nedumangad		Shri HarikumarT.G. (SI.No.93)
72	Smt.Sony A.S Asha Bhavan, Kurumthaly, Palode, Pacha .P.O, Thiruvananthapuram	Munsiff-Magistrate, Paravur		Shri Soman P. Mankootathil (SI.No.80)
73	Shri Mithun Roy K Prasanthi Sadan, Moozhikkara P.O, Kannur	JMFC, Sulthan Bathery		Shri Anil T.P. (SI.No.4)

I	II	III	IV	V
74	Smt.Indu P Aayilliath House, Kuppadi.P.O, Wayanad	Munsiff, Hosdurg		JMFC-I, Hosdurg
75	Smt.Vandana R Sreenilayam, Thalayi, Tellicherry, Temple gate P.O	Munsiff-Magistrate, Payyoli		Munsiff-Magistrate, Perambra
76	Shri Manish D A Ambadi, Vattavila, Attingal.P.O , Thiruvananthapuram	Munsiff, N.Paravur		Smt. Suja K.M. (SI.No.19)
77	Smt.Sajini B.S. B.S. Villa, Kochulloor, Medical College .P.O, Thiruvananthapuram	Munsiff, Thiruvalla		JMFC, Ranni
78	Shri Siji.N.N. Neeranal house,Thodupuzha, Ezhalloor.P.O, Idukki	JMFC-III (Mobile), Ernakulam		Shri Joseph P.Y. (SI.No.96)
79	Smt. Ampili Chandran P.B Punnackattu, Maruthadi.P.O, Kollam	Munsiff, Ranni		Shri Jyothilal Prasad(SI.No.91)
80	Shri Soman P, Mamkuttathil, Munsiff- Magistrate, Paravur (Temporary)	Repatriated to the parent cadre	Smt.Sony A.S (SI.No.72)	
81	Shri Avaneendranath P, JMFC, Perambra (Temporary)	Repatriated to the parent cadre	Smt.Ranjini M.K. (SI.No.54)	
82	Shri Jacob C.John, JMFC-IV(Mobile Court), Thiruvananthapuram (Temporary)	Repatriated to the parent cadre	Shri Sajeev S. (SI.No.32)	
83	Shri M.E.Aliyar, JMFC, Ramankary (Temporary)	Repatriated to the parent cadre	Shri K.S.Radhakrishnan (SI.No.47)	
84	Shri Vijayan Pillai G., JMFC-II, Attingal (Temporary)	Repatriated to the parent cadre	Smt. Bindu Sudhakaran (SI.No.7)	

I	II	III	IV	V
85	Shri George Joseph, Munsiff, Thaliparamba (Temporary)	Repatriated to the parent cadre	Shri Karunakaran B. (SI.No.22)	
86	Shri Aneesh M.D., JMFC-II(Mobile Court), Kozhikode (Temporary)	Repatriated to the parent cadre	Shri Joji Thomas (SI.No.50)	
87	Shri M.S.Mohanachandran Nair, Addl. Munsiff, Kasaragod (Temporary)	Repatriated to the parent cadre	Smt.Raja Sree.C.R (SI.No.65)	
88	Smt. Sai Vani K.R., Principal Munsiff, Kochi (Temporary)	Repatriated to the parent cadre	Rehana Rajivan (SI.No.26)	
89	Smt. Annamma John V., Munsiff, Payyannur (Temporary)	Repatriated to the parent cadre	Smt.Sreeja Janardhanan Nair (SI.No.37)	
90	Shri P.A.Shamsudheen Munsiff-Magistrate, Devikulam(Temporary)	Repatriated to the parent cadre	Shri Pramod Murali (SI.No.53)	
91	Shri V.S.Jyothilal Prasad, Munsiff, Ranni (Temporary)	Repatriated to the parent cadre	Smt. Ampili Chandran P.B (SI.No.79)	
92	Smt. Sunitha S., Munsiff, Muvattupuzha (Temporary)	Repatriated to the parent cadre	Smt.Jisha Mukundan R., (SI.No.40)	
93	Shri Harikumar T.G., Addl.Munsiff, Nedumangad (Temporary)	Repatriated to the parent cadre	Smt.Parvathi.S.R (SI.No.71)	
94	Smt. Manju Manswini V.R., JMFC-III, Punalur(Temporary)	Repatriated to the parent cadre	Manju P.(SI.No.61)	
95	Shri Sekharan Kutty R., JMFC-II(Forest Offences), Manjeri (Temporary)	Repatriated to the parent cadre	Smt. Mary Bindu Fernades (SI.No.55)	
96	Shri Joseph P.Y., JMFC-III(Mobile Court), Ernakulam (Temporary)	Repatriated to the parent cadre	Shri Siji.N.N. (SI.No.78)	

I	II	III	IV	V
97	Shri Balakrishnan Padinjarath, JMFC, Mananthavady (Temporary)	Repatriated to the parent cadre	Smt.Devika Lal (SI.No.49)	
98	Shri Samkumar Raghavan, JMFC-I, Ernakulam (Temporary)	Repatriated to the parent cadre	Shri Harikumar K.N. (SI.No.5)	
99	Shri M.Aravindakshan, Munsiff, Idukki (Temporary)	Repatriated to the parent cadre	Shri Unnikrishnan M.S. (SI.No.29)	
100	Shri K.Sasikumar, Munsiff, Kayamkulam (Temporary)	Repatriated to the parent cadre	Smt.Saritha Raveendran (SI.No.27)	
101	Shri V.J.Alexander, Addl. Munsiff-II, Neyyattinkara (Temporary)	Repatriated to the parent cadre	Shri Shamnad S. (SI.No.23)	
102	Shri Satheshan T., Munsiff, Kalpetta (Temporary)	Repatriated to the parent cadre	Smt. Selmath R.M. (SI.No.45)	
103	Shri Sabu M.N., JMFC, Nedumkandam (Temporary)	Repatriated to the parent cadre	Shri Thariachan M.T. (SI.No.59)	
104	Shri E.Shajahan, JMFC, kasaragod (Temporary)	Repatriated to the parent cadre	Shri E.Ranjith (SI.No.20)	
105	Shri T.K.Anirudhan, Addl.Munsiff-III, Thiruvananthapuram (Temporary)	Repatriated to the parent cadre	Smt. Reshma Sasidharan (SI.No.56)	
106	Shri Karunakaran N., JMFC, Thaliparamba (Temporary)	Repatriated to the parent cadre	Smt. Rema R.K. (SI.No.60)	

All officers at column IV will continue to hold their full additional charges, till new officers take charge.

Officers at SI.No.80 to 106 are repatriated to their parent cadre and posting orders in the parent cadre will be issued by the appointing authorities.

Officers are not eligible for transfer grant.

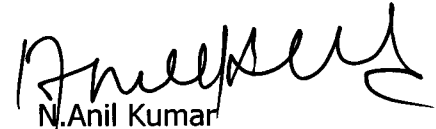
Officers at Sl.Nos.1 to 14, 16 to 22, 26,27,29,30,32,33,34,36 to 40 , 42, 45,47 to 51, 53 to 55,57 to 62, 64, 67 to 70, 72 to 79 are eligible for Special pay for extra administrative work @ ₹ 1,250 /- in their new posts.

Officers at Sl.No. 22 to 79 are eligible for Robe Allowance at the rate of ₹ 6,000/- once in three years.

The officers at Sl.No. 22 to 79 will take charge at their respective stations on 02-06-2014. They will take oath of allegiance to the Union of India and to the Constitution of India before the District and Sessions Judges / Chief Judicial Magistrates concerned. They will produce Medical Certificates of fitness from a Medical Officer not below the rank of a Civil Surgeon in the form prescribed in Rule 13, Part I, Kerala Service Rules before the District and Sessions Judges / Chief Judicial Magistrates on their joining duty. They are informed that they will be on probation for a period of two years on duty within a continuous period of three years subject to their passing of tests prescribed in Rules 11 and 12 of the Kerala Judicial Service Rules, 1991.

If there is any variation in the matter of taking over / handing over of charge, the District Judge / Chief Judicial Magistrate concerned may make necessary charge arrangements and the copy of the same may be communicated to the High Court.

(By Order)



N. Anil Kumar

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(106 copies)
 The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
 The Addl. Chief Secretary to Government, Home (C) Department, Tvpm (with C/L)
 The Secretary to Government, Law Department, Thiruvananthapuram (with C/L)
 The Secretary to Government, Collegiate, Education, Thiruvananthapuram (with C/L)
 The Director General of Prosecutions(Administration), Ernakulam
 The Director of Public Relations, Thiruvananthapuram.
 The Director and Addl. Director of Kerala Judicial Academy.
 The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
 The District Judges and Chief Judicial Magistrates of the 14 Districts.
 The Officers and courts concerned.
 The Private Secretary to the Hon'ble the Chief Justice, High Court.
 The Public Relations Officer, High Court.
 The Confidential Assistants to the Registrars, High Court.
 The B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.
 The Administrative Records Section, High Court (2 copies)
 The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.